

List of cases in which Electronic Service of process has taken place during the month of March 2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service of Process
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL				
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL				
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL				
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL				
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	OMP-I-COMM205/2023	HDFC BANK LTD. V/ JAI SHREE MITTAL	SANISH BHOLA	27.02.2023	22.03.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
			OMP-I-COMM-204/2023	HDFC BANK LTD. V/S DEEPAK CHAUHAN	SANISH BHOLA	27.02.2023	22.03.2023
			CS COMM-22/2023	SHREE NATH JI AGRO PRODUCTS PVT. LTD. V/S R.N. RICE MILL & ORS.	SATISH KUMAR	22.01.2023	23.03.2023
			OMP COMM-107/2022	DATTARAY PANDIT V/S MAHINDRA FINANCIAL CO.	PRARIVESH SINGH .	02.08.2022	23.03.2023
			CS COMM-290/2023	PUMA SE V/S ASHOK KUMAR	SHASHI PRATAP OJHA	16.02.2023	23.03.2023
			CS COMM-260/2023	ICICI BANK LTD. V/S VIKAS CHAUHAN	VIKAS CHOPRA	14.02.2023	24.03.2023
			CS COMM-2735/2022`	ICICI BANK LTD. V/S RAHUL KUMAR	CHETNA BHALLA	23.12.2022	24.03.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
			CS COMM-2732/2022	ICICI BANK LTD. V/S SHATRUGHAN PRASAD	CHETNA BHALLA	22.12.2022	24.03.2023
			CS COMM-249/2023	MOHD. ANWAR V/S M/S APPARELS PVT. LTD.	VINEET MANEKKKAUSHIK	10.02.2023	24.03.2023
			CS COMM-291/2023	ICICI BANK LTD. V/S SUNIL KUMAR	BABBAR ASSOCIATE	16.02.2023	24.03.2023
			OMP COMM-20/2023	ARUN KUMAR GUPTA V/S HDFC BANK LTD. & ANR.	DEVANSHU CHAUHAN	09.02.2023	25.02.2023
			OMP(I)COM M-77/2023	HDFC BANK LTD. V/S MADHAYA PANDEY	SANISH BHOLA	01.02.2023	27.03.2023
			OMP(I)COM M-73/2023	HDFC BANK LTD. V/S AMIT KUMAR	SANISH BHOLA	01.02.2023	27.03.2023

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			OMP(I)COM-75/2023	HDFC BANK LTD. V/VIJAN KUMAR	SANISH BHOLA	01.02.2023	27.03.2023
			OMP(I)COM-98/2023	HDFC BANK LTD. V/KRISHNA MAHARAJ SINGH	SANISH BHOLA	02.02.2023	27.03.2023
			CS COMM-261/2023	ICICI BANK LTD. V/SVAM POWER PLANTS PVT. LTD.	VIKASH CHOPRA	14.02.2023	27.03.2023
			CS COMM-107/2021	ICICI BANK LTD. V/ABHISHEK VERMA	SATISH KUMAR	07.01.2021	27.03.2023
			CS COMM-2437/2021	ICICI BANK LTD. V/DHARAMPAL	SATISH KUMAR	24.07.2021	27.03.2023
			CS COMM-1669/2021	ICICI BANK LTD. V/SHIVDEEP SINGH	CHETNA BHALLA	07.06.2021	27.03.2023

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			CS COMM-4017/2021	ICICI BANK LTD. V/S RAVINDER	DEEPAK KAUSHIK	08.10.2021	27.03.2023
			OMP(I)COM M-329/2023	GANESH CHANDRA V/S DELHI TRANSPORT INFRASTRUCTURE DEVELOPMENT CORPORATION LTD.	VIPIN ANAND, THAKUR SUMIT, AND NARENDER AYADV, MS. MAHIMA ANAND	25.03.2023	27.03.2023
			OMP(I)COM M-164/2023	HDFC BANK LTD. V/S NITISH CHAUDHARY	NAVDEEP SINGH	10.02.2023	27.03.2023
			CS COMM-1512/2019	ICICI BANK LTD. V/S ASAD AHMED	CHETNA BHALLA	09.08.2019	27.03.2023
			OMP(I)COM M-78/2023	HDFC BANK LTD. V/S ASHOK KUMAR	SANISH BHOLA	01.02.2023	28.03.2023
			OMP(I)COM M-79/2023	HDFC BANK LTD V/S AMZAD KHAN	SANISH BHOLA	01.02.2023	28.03.2023

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			OMP(I)COM-81/2023	HDFC BANK LTD. V/ PARVEZ KHAN	SANISH BHOLA	01.02.2023	28.03.2023
			CS COMM-379/2023	ICICI BANK LTD. V/ SHWETANK MISHRA	BABBAR & ASSOCIATE	01.03.2023	28.3.2023
			OM-(I) COMM-96/2023	HDFC BANK LTD. V/ RASJNESH YADAV SETHI	SANISH BHOLA	02.02.2023	28.02.2023
			CS COMM-410/2023	UMESH TYAGI V/ MCD & ANR.	DEEPANSHU KHAN	06.03.2023	28.03.2023
			OMP(I)COM-97/2023	HDFC BANK LTD. V/ AJEET KUMAR	SANISH BHOLA	02.02.2023	28.03.2023
			OMP(I)COM-80/2023	HDFC BANK LTD. V/ AKS ELECTRICALS AND ELECTRONICS	SANISH BHOLA	01.02.2023	29.03.2023

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			OMP(I)COMM-76/2023	HDFC BANK LTD. VS GURPREET KAUR RAI	SANISH BHOLA	01.02.2023	29.03.2023
			CS COMM-255/2023	CANARA BANK VS M/S KINKAN HOSIERY.	SCHANDREA BHUSHAN TIWARI	13.02.2023	29.03.2023
			OMP COMM-10/2022	NDMC V/S MAHESHWARI TEXTILE MILLS	SANJEEV SAGAR	07.01.2022	29.03.2023
			CS COMM-4096/2021	ICICI BANK LTD. V/S MADHURIMA MUKHOPADHYAY	CHETNA BHALLA	11.10.2021	31.03.2023
			CS COMM-1478/2022	ICICI BANK LTD. V/S SHILU SINGH	S.PRAKASH	04.06.2022	31.03.2023
			CS COMM-261/2022	ICICI BANK LTD. V/S DIBYANSHU SINGH	SPOOJA SINGH	21.01.2022	31.03.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service of Process
			CS COMM-2235/2022	AXIS B ANK LTD. SIMAR CORPORATION	SUNITA SALES SINGH	24.09.2022	31.3.2023
			CS COMM-4740/2021	ICICI BANK LTD. V/S MAHAVEER PRASAD	CHETNA BHALLA	16.11.2021	31.03.2023
6	SH. PARAMJIT SINGH, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	CENTRAL	NIL				
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL				
8	SH. DINESH BHATT, DISTRICT JUDGE (COMMERCIAL COURT)-01	West	NIL				
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL				

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10	SH. ANURAG JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL				
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	CS (COMM.) - 888/2022	UNITED BUSSINESS XPRESS Vs CARMAKANTI CREATIVE P LTD	MR. PRANAV	10.11.2022	04.03.2023
			OMP (COMM.) - 27/2023	R AND MULTISPECIALITY HOSPITAL Vs 7MED INDIA PRIVATE LIMITED	MR. ALDANISH REIN	23.02.2023	04.03.2023
			CS (COMM.) - 608/2022	IDBI BANK LIMITED Vs MRS MANPREET KAUR BINDRA	MR. VIVEK KR.	11.07.2022	14.03.2023
			OMP (COMM.) - 173/2023	M/S PICCADILY HOTELS P LTD Vs DESHPAL YADAV	MR. VIKAS JAIN	09.12.2022	14.03.2023
			CS (COMM.) - 52/2023	COMPAIR GAS SYSTEMS PRIVATE LTD Vs GHODU INFOTECH PVT LTD	MR. ADITYA AGARWAL	19.01.2023	14.03.2023
			CS (COMM.) - 52/2023	COMPAIR GAS SYSTEMS PRIVATE LTD Vs GHODU INFOTECH PVT LTD	MR. ADITYA AGARWAL	19.01.2023	14.03.2023
			CS (COMM.) - 52/2023	COMPAIR GAS SYSTEMS PRIVATE LTD Vs GHODU INFOTECH PVT LTD	MR. ADITYA AGARWAL	19.01.2023	14.03.2023

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			CS (COMM.) - 82/2023	HOUSING DEVELOPEMENT FINANCE CORP. LTD. Vs NAGUR SAHEB SHEIK	MR. UMESH KR. 02.02.2023	14.03.2023
			CS (COMM.) - 88/2023	UNION BANK OF INDIA Vs A KELAHI PROPERTIES	MR. UZAIR 03.02.2023	14.03.2023
			CS (COMM.) - 31/2023	TANJIT SINGH GHAI AND ANR Vs KOTAK MAHINDRA PRIME LTD.	MS. SONAL ANAND 01.03.2023	14.03.2023
			CS (COMM.) - 55/2023	ANAND MEDIPRODUCT PRIVATE LIMITED Vs DELHIVERY LIMITED	MR. MADHUSUDAN SINGH 20.01.2023	14.03.2023
			CS (COMM.) - 55/2023	ANAND MEDIPRODUCT PRIVATE LIMITED Vs DELHIVERY LIMITED	MR. MADHUSUDAN SINGH 20.01.2023	14.03.2023
			CS (COMM.) - 805/2022	IDBI BANK LIMITED Vs MALHOTRA	MR. VIVEK SUNITAKUMAR 21.09.2022	15.03.2023
			CS (COMM.) - 805/2022	IDBI BANK LIMITED Vs MALHOTRA	MR. VIVEK SUNITAKUMAR 21.09.2022	15.03.2023
			CS (COMM.) - 831/2022	DHANLAXMI BANK LTD Vs RAVINDER KUMAR	MR. VIPIN PILLAI 11.10.2022	15.03.2023
			CS (COMM.) - 831/2022	DHANLAXMI BANK LTD Vs RAVINDER KUMAR	MR. VIPIN PILLAI 11.10.2022	15.03.2023

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			CS (COMM.) - 944/2022	NCM INDIA LTD Vs CIMC AIR MARRELSAS	MR. SUMIT SHUKLA	05.12.2022	15.03.2023
			CS (COMM.) - 300/2022	M/S BELAIR TRAVEL AND CARGO PVT LTD Vs MS KOREAN AIRLINES CO LTD	MR. DEEPAK SRIVASTAVA	25.03.2022	15.03.2023
			OMP (COMM.) 31/2023	TANJIT SINGH GHAI AND ANR Vs KOTAK MAHINDRA PRIME LTD.	MS. SONAL ANAND	01.03.2023	18.03.2023
			OMP (COMM.) 129/2022	M/S. KEDIA CAPITAL SERVICES PVT. LTD. Vs MR. ARPIT GUPTA	MS. SONAM GUPTA	22.08.2022	18.03.2023
			OMP (COMM.) 129/2022	M/S. KEDIA CAPITAL SERVICES PVT. LTD. Vs MR. ARPIT GUPTA	MS. SONAM GUPTA	22.08.2022	18.03.2023
			OMP (COMM.) 129/2022	M/S. KEDIA CAPITAL SERVICES PVT. LTD. Vs MR. ARPIT GUPTA	MS. SONAM GUPTA	22.08.2022	18.03.2023
			CS (COMM.) - 370/2022	VINAIK UPMANYU TRADING AS VINSON ENTERPRISES Vs EATBUD FOOD PVT LTD	MS. MANVI DOGRA	21.04.2022	18.03.2023
			CS (COMM.) - 370/2022	VINAIK UPMANYU TRADING AS VINSON ENTERPRISES Vs EATBUD FOOD PVT LTD	MS. MANVI DOGRA	21.04.2022	18.03.2023
			CS (COMM.) - 370/2022	VINAIK UPMANYU TRADING AS VINSON ENTERPRISES Vs EATBUD FOOD PVT LTD	MS. MANVI DOGRA	21.04.2022	18.03.2023

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			CS (COMM.) - 161/2023	HOUSING DEVELOPEMENT FINANCE CORPORATION LIMITED Vs MANOJ DAS	MR. PRADEEP KR. JHA	14.03.2023	18.03.2023
			CS (COMM.) - 56/2023	M/S RAI INDUSTRIAL POWER PVT. LTD. Vs M/S S.S. ELECTROWORKS PVT. LTD. AND ORS.	MR. AAYUSH MALHOTRA	20.01.2023	23.03.2023
			CS (COMM.) - 872/2022	KAMA AYURVEDA PRIVATE LIMITED Vs VISUAL SECURAS LIMITED	MR. RAJAT SHARMA	30.10.2022	23.03.2023
			CS (COMM.) - 167/2023	DINESH DAYAL Vs COTTAGE INDUSTRIES EXPOSITIONS LTD.	MS. SEEMA SETH	16.03.2023	23.03.2023
			OMP (COMM.) 173/2023	M/S PICCADILY HOTELS P LTD Vs DESHPAL YADAV	MR. VIKAS JAIN	09.12.2022	23.03.2023
			CS (COMM.) - 73/2023	SUNIL KUMAR Vs UMESH CHAND GUPTA	MR. DHEERAJ KR. NAYAL	31.01.2023	24.03.2023
			CS (COMM.) - 57/2023	M/S RAI INDUSTRIAL POWER PVT. LTD. Vs M/S OSHIN ENTERPRISES AND ANR	MR. SHOBHIT GARG	20.01.2023	24.03.2023
			TM 09/2021	LEVI STRAUSS AND CO. Vs SHARANJEET SINGH	MR. KAMAL NARESH	07.03.2021	25.03.2023

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12	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL				
13	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL				
14	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	OMP(COMM.)9/2023	ADVANCE CROP CARE PVT. LTD. VS CENTRAL WAREHOUSING CORPORATION	PREM PRAKASH	08.02.2023	13.03.2023
			OMP(I) (COMM)373/2023	TOYOTA FINANCIAL SERVICES INDIA LTD. VS KAILASH SINGH GURJAR	RAHUL BHARDWAJ	16.02.2023	13.03.2023
			CS(COMM.)112/2023	M/S. CLIX CAPITAL SERVICES PVT. LTD. VS SIRAJDULLA GARG DIAGONSTIC CENTRE AND ORS.	RAVI SHANKAR GARG	25.02.2023	15.03.2023
			CS(COMM.)50/2023	LEAYAN GLOBAL PVT. LTD. VS SUNIL KUMAR	SANJEEV KUMAR SINGH	25.01.2023	16.03.2023
			CS(COMM.)226/2020	PNB VS SUNITA AND ORS.	VANDANA BHATIA	17.08.2023	20.03.2023
			CS(COMM.)157/21	PNB VS SURAT SINIGH	RAM NIWAS	05.04.2021	22.03.2023

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			OMP(COMM.)7/2023	M/S. M.E. MAHAVIR ELECTRICALS PVT. LTD. AND ORS VS M/S. MAHAVIR TRANSMISSION LTD.	SAKIR JAKHARIA	28.01.2023	25.03.2023
			CS(COMM.)112/2023	M/S. CLIX CAPITAL SERVICES PVT. LTD. VS SIRAJDULLA DIAGONSTIC CENTRE AND ORS.	RAVI SHANKAR GARG	25.02.2023	25.03.2023
			CS(COMM.)537/2022	IFFCO MC CROP SCIENCE PVT. LTD. VS SRI LAKSHMI NARASIMHA HYBRID SEEDS	SHUBHAM SAIGAL	12.09.2023	25.03.2023
			CS(COMM.)539/2022	IFFCO MC CROP SCIENCE PVT. LTD. VS IFFDC KRISHAK SEWA KENDRA, MOHANPUR	SHUBHAM SAIGAL	12.09.2023	25.02.2023
			CS(COMM.)684/2022	IFFCO MC CROP SCIENCE PVT. LTD. VS SRI LAKSHMI GANPATHI PESTICIDES	SHUBHAM SAIGAL	05.11.2022	25.02.2023
			CS(COMM.)721/2022	MURLIDHAR SEVANIS PROP. JAI GRAHA UDHYOG VS DEVNARAYAN FOOD PRODUCT	S.K. BANSAL	20.12.2022	28.03.2023
			CS(COMM.)3/2021	BALAJI PERIPHERAL PVT. LTD. VS CLEAR SECURED SERVICES PVT. LTD.	VATSALYA KUMAR	04.01.2021	28.03.2023
			CS(COMM.)115/2023	M/S. WD-40 MANUFACTURING COMPANY VS RELIABLE AGENCIES AND ORS.	SUDARSHAN BANSAL	25.02.2023	29.03.2023

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15	SH. SANJEEV AGGARWAL	South	NIL				
16	SH. RAKESH BANSAL	South	CS COMM-383/2022	PUNJAB NATIONAL BANK VS BIRPAL KHATOURIA	SHEEPALI PATIAL	01-07-2022	22-03-2023
			CS COMM-719/2022	CANARA BANK VS SHEWTA JAIN	KRISHAN KUMAR	21-12-2022	23-03-2023
			CS COMM-162/2023	HUGO BOSS TRADEMARK MANAGEMENT V GMBH AND COMPANY VS NIZAR ALI M. PROPERITOR OF BOSS INTERNATIONAL MENS WEAR	SHARVAN BANSAL	20-03-2023	28-03-2023
			CS COMM-311/2022	ORBIS CH BHARMA VS SUJASVI PHARMA SOLUTIONS	PRASHANT BHARGAVA	17-05-2022	28-03-2023
			CS COMM-399/2022	DHARMINDER SARNA VS SAMRAT BEHL	DHARMENDER VERMA	08-07-2022	31-03-2023
			CS COMM-446/2022	USHA VARIA PROP OF SAMOLAM CRAFTS VS RUPINDER KAUR	SHILPI MEHTA NANDA	01-08-2022	10-03-2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
			CS COMM-380/2022	STATE BANK OF INDIA VS VINOD	AMIT KUMAR SINGH	09-06-2022	21-03-2023
17	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL				
18	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL				
19	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL				
20	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL				
21	MS PREETI AGGARWAL GUPTA	SOUTH-EAST	Case No.	HONDA MOTOREYCLE AND SCOOTER INDIA PVT LTD V/S. INDIAN OIL CORPORATION LTD	ISHU ARORA	20-03-2023	28-03-2023

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22	MS NIRJA BHATIA	SOUTH-EAST	NIL				
23	SH. RAJESH KUMAR SINGH	SOUTH-EAST	CS(COMM) 411/22	M/S DEEP BLUE EXPRESS PVT. LTD. THROUGH AR MR. KV KHANNA VS ANSHU ENTERPRISES HOLDING INC	HIMANSHU JAIN	13.04.2022	20.03.2023
			OMP (COMM) 28/22	M/S ENTERPRISES PAWAN CHHABRA	OMDINESH VSKUMAR SABHARAWAL	13.07.2022	25.03.2023
			OMP (COMM) 29/22	M/S ENTERPRISES PAWAN CHHABRA	OMDINESH VSKUMAR SABHARAWAL	13.07.2022	25.03.2023
24	SH. SANJAY SHARMA-I	EAST	NIL				
25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02		NIL				

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26	MS. BARKHAN GUPTA, JUDGE, (COMMERCIAL COURT)	NORTH-EAST	CS-241/2021	M/S BLUE VIRUS JEANS VS SYED JABIR	SHAHEED AHMED	04.10.2021	02.03.2023
			CS-304/2021	ANUP GUPTA VS PINKI	VIKAS AHUJA	15.12.2021	13.03.2023
			CS(COMM)-117/2022	MAHAK SINGH VS M/S RELIANCE INFRATEL INDIA PRIVATE LIMITED	ANIL NAAGAR	06.10.2022	07.03.2023
27	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	CS(COMM)-610/2022	M/S OP SONS TRADERS PVT. LTD. VS SHEKU MEHTABUDDIN	SMS. MANJU JAIN	04.11.2022	03.03.2023
			CS(COMM)-611/22	M/S OP SONS TRADERS PVT. LTD. VS SH PRAHLAD SINGH SHEKHWAT	SMS. MANJU JAIN	04.11.2022	03.03.2023
			CS(COMM)-6/2023	MAPS CREATION PVT. LTD. VS PANKAH BANSAL	SH. KAUSHIK CHATERJEE	06.01.2023	13.03.2023
			CS(COMM)-724/2022	MANMOHAN SINGH VS REAL TOUCH AND ORS.	SH. JASPREET SINGH JUNEJA	22.12.2022	22.03.2023

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			CS(COMM)-8/2023	PUNJAB NATIONAL BANK VS VISHNU PRASAD SINHA	SH. AJAY KUMAR SHARMA	06.01.2023	27.03.2023
			CS(COMM)-706/2022	MUKESH KUMAR JAIN VS MUKESH NANAKRAM KUKREJA	SH. KAMAL GARG	17.12.2022	16.03.2023
28	MS. SUKHVINDER KAUR		NIL				
29	SH. SURENDER S. RATHI		NIL				
30	MS. SAVITA RAO		NIL				
31	SH. GURDEEP SINGH, JUDGE (COMMERCIAL)	North-West District	NIL				

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32	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North					
33	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST					
34	SH. BHUPESH KUMAR, DISTRICT JDUGE, COMMERCIAL COURT-02						
35	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03						
Total					104		